

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI SHYAM LAL YADAV) : (a) to (d) The information is being collected and will be laid on the Table of the Sabha.

**Extinction of Certain Species of Fishes From Kerala Coast**

4839. SHRI A CHARLES : Will the Minister of AGRICULTURE be pleased to state :

(a) whether Government are aware that Palatable fish species like white fish, ribbon fish, oil sardine etc. are facing total extinction in the Kerala Coast and that the fishing season for the above species has become famine period for fishermen in Kerala ; and

(b) if so, whether Union Government have examined the reasons thereof and whether any remedial measures are being taken in this regard ?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI SHYAM LAL YADAV) : (a) The landings of White bait, Ribbon fish and Oil Sardine have indicated wide ranging fluctuations in recent years in Kerala. Such fluctuations in catches are normal for pelagic fishes which are migratory. Research results indicate that the fluctuations in catches of such fishes are due to causes like failure in spawning and consequent recruitment to the fishery. However all India catches of these species indicate, except for Oil Sardine, an increasing trend in the total catch.

(b) The Central Marine Fisheries Research Institute, monitors the fluctuations in catches of these species and results indicate that the fluctuations are due to natural reason. The concerned State Governments have already been advised by the institute to regulate fishing intensity for such species.

**Unauthorised Constructions Near Vijayanagar Monuments at Hampi**

4840. SHRI V.S. KRISHNA IYER : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) whether Government are aware that unauthorised constructions have come up near Vijayanagar monuments at Hampi in Karnataka ;

(b) whether these structures will mar the\* beauty of the historic Vijayanagar monuments ;

(c) whether 'No Objection, Certificate was issued by the Archaeological Survey of India before any buildings could be constructed at Hampi ;

(d) if, not, what action has been taken to stop unauthorised constructions ; and

(e) whether there is any proposal to set up a Watch Dog Committee to see that no harm is done to Hampi monuments ?

THE MINISTER OF STATE IN THE DEPARTMENTS OF EDUCATION AND CULTURE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI L.P. SHAHI) : (a) to (d) Some modern constructions have come up at Hampi in the unprotected areas disturbing the ancient setting of the monuments.

Archaeological Survey of India had taken up the matter with the State authorities concerned.

(e) Government of Karnatka is contemplating to establish a Task Force to ensure that no harm or damage is done to Hampi monuments.

**Construction of Bulk Vending Milk Booths in Bangalore**

4841. SHRI V.S. KRISHNA IYER : Will the Minister of AGRICULTURE be pleased to state :

(a) the number of bulk vending milk booths constructed in Bangalore city with N.D.D.B. assistance ;